

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4727
ANSWERED ON:24.08.2000
NEXUS FOR SALE OF ATF TO PRIVATE AIRLINES
KISHAN SINGH SANGWAN

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government are aware about the existence of nexus between the senior officials of the Oil Companies and private airlines in respect of sale of Air Turbine Fuel (ATF);
- (b) if so, the amount of loss incurred due to such collusion;
- (c) whether Government are contemplating any action against the erring officials besides initiating the recovery proceedings from the private airliners; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d) :-Central Bureau of Investigation (CBI) has initiated a preliminary enquiry on the issues of non-recovery of dues from private domestic airlines and international airlines.

Oil Marketing Companies have initiated legal proceeding against the private airlines to recover the dues.